

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3306**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/SHRAVANA 16, 1940 (SAKA)

USE OF SOCIAL MEDIA BY TERRORISTS

3306. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that militants in Jammu and Kashmir are using social media like WhatsApp and Facebook for terrorist activities;

(b) if so, the reaction of the Government thereto;

(c) whether the Government has taken up the issue with the Authorities of WhatsApp and Facebook etc.;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether there is any proposal to block WhatsApp in militancy affected areas in Jammu and Kashmir and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a)to (d): Yes Madam, Government is aware about the use of the social media by the militants of Jammu and Kashmir. However, Police and public order being State subjects as per the Constitution, States are responsible for prevention, detection and investigation of such crimes through their law enforcement machinery. Law enforcement agencies monitor the web and social media and take appropriate action as per the law.

(e) No, Madam.
